

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ Shri. D.L. Bhagwat
COURT 28 ADD SESSIONS JUDGE
CIVIL CAUSE LIST DATED 23-09-2020

SR.NO	CASE NO	PARTY NAME	STAGE
1	SUMMARY CIVIL SUIT 100401/2017	Hitech Plast Limited Vs Qualicare Pharmaceuticals Ltd.	Ex-parte evidence
2	SUMMARY CIVIL SUIT 100725/2017	Fortune HV AC System Pvt Ltd Vs Chips and Bytes Solutions	Ex-parte evidence
3	SUIT 101718/2017	Rajesh Laxmichand Dedhia Vs Javerben Manilal Savla	Ex-parte evidence
4	SUMMARY CIVIL SUIT 101255/2018	Bank of India Vs M/s. Soham Motor Traning	Ex-parte evidence
5	SUMMARY CIVIL SUIT 101151/2019	Rajesh Pratap Ruparel Vs Navin C. Jobanputra (Thakkar)	Ex-parte evidence
6	SUMMARY CIVIL SUIT 101339/2014	KAMLESH JAYANTILAL JAIN Vs 1.JAYWANT PANDURANG VICHARE 2.LAXMAN BHIMA SALVE 3.SANTOSH RAJARAM PAWAR	Steps
7	SUMMARY CIVIL SUIT 100337/2017	Yallappa Rama Mane Vs Upnayen Ponnammal Kthorayan	Steps
8	SUMMARY CIVIL SUIT 100671/2017	Chetana Book Depot Vs National Public School	Steps
9	SUMMARY CIVIL SUIT 101080/2019	Shankar Malku Annareddy Vs Sudham Gopal Upadhye	Steps
10	EXECUTION APPLN 100870/2013	SURYAKIRTEE ENTERPRISES Vs BHARAT KHANDU SHINDE	Service